

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO.61(ND)/2017
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M.KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.05.2017

NAME OF THE COMPANY: Rohit Relan & Ors.
Vs
Sharda Motor Industries Ltd. & Ors,

SECTION OF THE COMPANIES ACT: 241-242

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE


1. Mr. Arun Kathpalia, Sr. Adv.
2. Mr. Viendra Ganda, Sr. Adv.
3. Mr. Pawan Sharma, Adv.
4. Mr. Anuj Shah, Adv.
5. Ms. Nrupi Tolly, Adv.

} For
Petitioners 

1. Ms Malini Sood
- Ms Shagun Panashev

} Respondent No: 7

- ① MR. SUDIPTO SARKAR, SR. ADV. - for R-1
- ② MR. AKHIL SIBAL, SR. ADV. - for R 2-6
- ③ MR. AJAY ROY, Adv
- ④ MS. SMARIKA SINGH, Adv
- ⑤ MR. SAIFUR R. PARIDA, Adv.
- ⑥ Mr. Ruchi Kumar

} For R L- 6 



C.P. No. 61(ND)2017

ORDER

CA No. 132/PB/2017- Order Reserved. To come up for hearing of the petition and other applications on 24th July, 2017.

List on 24th July, 2017.

5d1-

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

591-

(SMT. DEEPA KRISHAN)
MEMBER (T)

Dated: 22-5-17 (Kanta)